

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO.4037  
TO BE ANSWERED ON 10.08.2016**

**LICENSE TO VENDORS AT STATIONS**

**†4037. SHRI KRUPAL BALAJI TUMANE:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Railways has any plan to ban/remove, trolleys, trays/khomchas and moving vendors which are selling food and other items to passengers while lengthy trains are halted on platforms;**
- (b) if so, the details thereof; and**
- (c) the further steps taken by the Railways in this regard?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS  
(SHRI RAJEN GOHAIN)**

**(a) to (c): No, Madam. In accordance with the Catering Policy 2010, trolleys/khomchas have been allowed to continue on selective basis at Railway Stations. However, in order to reduce congestion and providing easy access of catering services to General Service unreserved passengers, these trolleys/ khomchas are generally provided at ends of platforms. Such trolleys/khomchas have adequate availability of the low priced Janta Khana and food from Jan Aahar outlets in order to cater to the needs of not so affluent passengers.**

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